

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION

IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.

WITH

C.A. No. 6344/2021 (III-A)

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
203132/2022

IA No. 194267/2022 - APPLICATION FOR SUBSTITUTION

Date : 13-09-2024 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE R. MAHADEVAN
[IN CHAMBER]

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Nishit Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and
is granted four weeks' time to cure the defects.

List all the applications thereafter.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)